

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 16th January, 2018

NO.LJ (B) .19/2014/131 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Magistrates/State Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/ Zonal Magistrates	To be placed with District/Sub-Division
1.	Shri S.Snaitang, SDO, PHE, Umroi,, Ri-Bhoi District, Nongpoh	Within Ri-Bhoi District, Nongpoh.	Deputy Commissioner, Ri-Bhoi District, Nongpoh.
2.	Shri O.T.Lyngwa, D.O Soil & Water Conservation, Ri- Bhoi District, Nongpoh	- do -	- do -
3.	Shri J.C Binana, SDO, Water Resource, Ri Bhoi District, Nongpoh.	- do -	- do -
4.	Shri I.Dkhar, Inspector of Metrological,, Ri Bhoi District, Nongpoh.	- do -	- do -
5.	Smti R.B.Lyngwa,,Sericulture Officer. Ri Bhoi District, Nongpoh	- do -	- do -
6.	Shri H.Decruse, General Manager, DCIC, Ri Bhoi District, Nongpoh.	- do -	- do -
7.	Smt. W.Nongrum, DSWO, Nongpoh.	- do -	- do -
8.	Shri H.Engleng, Supdt. Of Taxes, Ri-Bhoi District, Nongpoh	- do -	- do -
9.	Smt. D.P.Tariang, District Handloom Officer, Ri-Bhoi, Nongpoh	- do -	- do -
10.	Shri B.Nongrum, Incharge Principal DIET, Saiden.Ri-Bhoi District, Nongpoh	- do -	- do -
11.	Shri W.B.Marbanjang, Dy. Director of Supply, Ri-Bhoi District, Nongpoh	- do -	- do -
12.	Shri A.Jyrwa,, Supdt. Of Fisheries, Ri-Bhoi District, Nongpoh	- do -	- do -

13.	Shri D.B.Kharwanlang, Principal, MSFR & TI, Mawpun Kshaid, Shillong Bye Pass Road, Ri-Bhoi District, Nongpoh	- do -	- do -
14.	Shri S.Langstieh, AEE, Urban Affairs, Ri-Bhoi District, Nongpoh	- do -	- do -
15.	Shri T.L.Shullaoui, District Statistical Officer, Ri-Bhoi District, Nongpoh	- do -	- do -
16.	Dr. J.Langstang, Dy. Director, Regional Piggery Breeding Farm, Kyrdemkulai, Ri-Bhoi District.	- do -	- do -
17.	Shri J.Dkhar, DFO, Social Forestry, Ri-Bhoi District, Nongpoh	- do -	- do -
18.	Shri U.Kurbah, SDO, PHE, Nongpoh, Ri-Bhoi District.	- do -	- do -
19.	Shri P.T.Blah, Dy. Labour Commissioner, Ri-Bhoi District, Nongpoh	- do -	- do -
20.	Shri L.Bareh, AEE, PWD (Rds) Ri-Bhoi District, Nongpoh	- do -	- do -
21.	Shri C.Najiar, ADA (PP) O/o The District Agriculture Officer, Ri-Bhoi District, Nongpoh	- do -	- do -
22.	Shri D.Shallam, Jt. Director, CTI, Byrnihat, Ri-Bhoi District.	- do -	- do -
23.	Shri A.K.Lyngkhoi, AEE, PWD(Rds), Patharkhmah, Ri- Bhoi District.	- do -	- do -
24.	Shri P.Dutta, SDO, PHE, Patharkhmah.	- do -	- do -
25.	Dr. Probitra Roy Hajong, Veterinary Officer, O/o BDO, Jirang Block	- do -	- do -
26.	Shri D.Laso, AEE, PWD(Rds), Byrnihat, Ri-Bhoi District.	- do -	- do -
27.	Shri V.S.Nongbet, District School & Education Officer, Ri- Bhoi District, Nongpoh.	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B). 19/2014/131- A, Dated Shillong, the 16th January, 2018

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, Ri-Bhoi District, Nongpoh. With a request to circulate to all Officers concerned. This has a reference to No. DCRB/EL.33/2017/27, dt 10.1.2018
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By order etc...,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

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